NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/122/2016

NAME OF THE PETITIONER(S)

: V. Kesavamurthi

NAME OF THE RESPONDENT(S)

: Sands Utility Services Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Deepay

Deepa M. 2.

counsel for petitioner

for Adv. B. Dhanaray

ORDER

Counsel representing both the parties are present. Time enlarged at their request for submitting final arguments. The matter is posted along with TCP/123/2016. Put up on 11.07.2017 at 10.30 A.M.

5 - Jipaya dean.

(5. Vijayaraghavan) Member (Technical)

(k. Anantha Padmanabha Swamy) Member (Judicial)

bc